

ITEM NO.22

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 952/2023 in W.P.(C) No. 400/2012

KAMLESH & ORS.

Petitioner(s)

VERSUS

NITEN CHANDRA & ORS.

Respondent(s)

(IA No. 31798/2023 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT IA No. 31803/2023 - EXEMPTION FROM FILING PAPER BOOKS)

Date : 11-09-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Pravir Choudhary, AOR
Mr. Reepak Kansal, Adv.
Mr. Abhishek Krishna, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. Digvijay Dam, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Pratyush Srivastava, Adv.
Mr. B K Satija, Adv.
Mr. T S Sabarish, Adv.
Mr. Amrish Kumar, AOR

Mr. Lokesh Sinhal, Sr. A.A.G.
Mr. Akshay Amritanshu, AOR
Mr. Ashutosh Jain, Adv.
Mr. Samyak Jain, Adv.
Mr. Nikunj Gupta, Adv.
Mr. Vaibhav Gupta, Adv.
Mr. Umesh Bhakar, Adv.

Mr. Ajay Pal, AOR
Mr. Mayank Dahiya, Adv.
Ms. Sugandh Rathor, Adv.

Mr. Shibashish Misra, AOR

Ms. Deepanwita Priyanka, AOR

Mr. Sahil Bhalaik, AOR
Mr. Tushar Giri, Adv.
Mr. Siddharth Anilkhanna, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Nalin Kohli, Sr. A.A.G.
Ms. Diksha Rai, AOR
Ms. Nimisha Menon, Adv.
Ms. Ragini Pandey, Adv.
Mr. Sarthak Sharma, Adv.

Mr. Abhinav Mukerji, AOR
Mrs. Bihu Sharma, Adv.
Mr. Mohit Prasad, Adv.

Mr. Sumeer Sodhi, AOR
Ms. Shreya Singh, Adv.
Mr. Chaitanya Sharma, Adv.

Mr. Abhay Anil Anturkar, Adv.
Mr. Dhruv Tank, Adv.
Mr. Aniruddha Awalgaonkar, Adv.
Ms. Surbhi Kapoor, AOR

Mr. Arunabh Chowdhury, Sr. Adv.
Ms. Pragya Baghel, Adv.
Ms. Pallavi Langar, AOR

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.

Ms. Mrinal Gopal Elker, AOR

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.

Mr. Avijit Mani Tripathi, AOR

Mr. Siddhesh Shirish Kotwal, AOR
Mr. Tejasvi Gupta, Adv.
Mr. Pawan Upadhyay, Adv.

Ms. K. Enatoli Sema, AOR
 Ms. Limayinla Jamir, Adv.
 Mr. Amit Kumar Singh, Adv.
 Ms. Chubalemla Chang, Adv.
 Mr. Prang Newmai, Adv.

Mr. Aravindh S., AOR

Mr. Shuvodeep Roy, AOR

Mr. Krishnanand Pandeya, AOR

Mrs. D. Bharathi Reddy, AOR
 Mr. Mr. Rahul Verma, A.A.G.
 Mr. Hrithik Manchanda, Adv.

Mr. Sareyas Awasthi, Adv.
 Ms. Astha Sharma, AOR

Mr. C. K. Sasi, AOR
 Ms. Meena K Poullose, Adv.

Mr. Amit Anand Tiwari, A.A.G.
 Mr. Sabarish Subramanian, AOR
 Ms. Devyani Gupta, Adv.
 Mr. Vishnu Unnikrishnan, Adv.
 Mr. C Kranthi Kumar, Adv.
 Mr. Naman Dwivedi, Adv.
 Mr. Danish Saifi, Adv.
 Ms. Tanya, Adv.

Mr. Shubhranshu Padhi, AOR

**UPON hearing the counsel the Court made the following
 O R D E R**

- 1 The Solicitor General, on the request of the Court, submitted that he would request his instructing advocate to collate a tabulated statement of the material pertaining to each of the States which have filed affidavits indicating the status of compliance.
- 2 This exercise be done within a period of four weeks.

- 3 The States which have not filed their affidavit of compliance shall do so positively within three weeks from the date of this order.
- 4 List the Contempt Petition on 13 October, 2023.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR